

भौखोभिक विकास तथा सनबाइ-कार्ब
मंभी (बी कलसहॉन धनो प्रहनुव) : (क)
सीदीपुर काटन मिल्स लिमिटेड, सीदीपुर,
जिला 24-परयना के अंशधारी से शिकायतें
प्राप्त हुई थीं (सोलापुर काटन मिल्स से नहीं)
कि कम्पनी ने, उसके अधिकार के हिस्सों
पर कोई लाभांश भदा नहीं किया है, तथा मांग
की है कि उसे, उसके हिस्सों द्वारा निवेशित
राशि कम्पनी द्वारा लौटाई जानी चाहिये ।

(ख) ऐसा प्रतीत होता है कि कम्पनी
ने किसी लाभांश की घोषणा नहीं की थी ।
एक कम्पनी द्वारा पूंजी के लौटाने का प्रश्न
तभी उठ सकता है जब कि (i) कम्पनी
का परिसमापन हो जाय, (ii) न्यायालय
द्वारा पुष्टि से, कम्पनी की प्रवृत्त पूंजी जो
इसकी आवश्यकताओं से अधिक है, को
चुकाने के लिये कम्पनी अपनी हिस्सा-पूंजी
को घटा दे । फिर भी, शिकायतकर्ता से
प्रादेशिक निदेशक, कम्पनी विधि बोर्ड,
कलकत्ता से सम्पर्क स्थापित करने की प्रार्थना
की गई थी, जिसे शिकायतकर्ता को मभी
संभव महायता प्रदान करने का निवेदन
किया गया था ।

Mineral Survey of Goa

3377. Shri Shinkre: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether a scheme for mineral survey in Goa has been finalized;

(b) if so, the details thereof; and

(c) if not, whether Government intend finalizing such a scheme for Goa?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) Yes, Sir.

(b) The scheme includes a programme of geological mapping and mineral assessment over 250 sq. km. and detailed investigation of limestone in Sateri taluk, and also investigation in detail by large-scale mapping and pitting and trenching of occurrence of

bauxite and pyrite near Betul village in Goa.

(c) Does not arise.

Train between Naupada and Gunupur (S.E. Railway)

3378. Shri V. Narasimha Rao: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that one train running on the narrow gauge line between Naupada and Gunupur Stations of the South-Eastern Railway is proposed to be discontinued;

(b) if so, the reasons therefor; and

(c) the steps taken to improve the narrow gauge section?

The Minister of Railways (Shri C. M. Poonacha): (a) Not at present.

(b) Does not arise.

(c) For the level of traffic obtaining on the section, the existing train services and other facilities are generally adequate.

M/s. Raj-Ratan Naranbhai Mills

3379. Shri Narendra Singh Mahida: Will the Minister of Commerce be pleased to state:

(a) whether an Investigation Committee to enquire into the affairs of M/s. Raj-Ratan Naranbhai Mills Co. Ltd., Petlad (Gujarat State) was appointed under the Chairmanship of Shri Ghanashyam Lal Oza, M.P.;

(b) whether Investigation Committee has submitted its report to Government;

(c) if so, what are its recommendations;

(d) the action taken thereon; and

(e) the time likely to be taken to re-start the Mill?

The Minister of Commerce (Shri Dinesh Singh): (a) to (e). Shri Oza M.P. was appointed Chairman of the Investigating Committee to enquire